

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 139 of 2019 [TP/MP/125 of 2016(CP 34 of 2016)] With
IA 507 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020**

Name of the Company: Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA for Adjournment fo Hearing

ORDER

Learned Senior Counsel Mr. Sourabh Soparkar appeared.

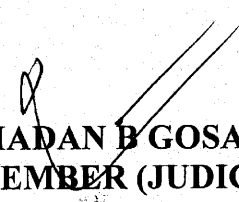
Learned Counsel for Respondent appeared.

Matter to appear for hearing on 08.12.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 7th day of December, 2020

Prakash


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**